

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Pursuant to letter No. F.6/7/2025-Judl/Suptlaw/596-607, dated 25.04.2025, of Govt of NCT of Delhi, The Administrative Civil Judge (Central), Tis Hazari Courts, Delhi, is hereby appointed as Nodal Officer regarding Infrastructure work & Manpower with respect of the Delhi District Courts and for a better coordination with the Law Department.

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)
Delhi

No. 24250-24275 F.1(3)/Gaz/2025

Dated _____

Copy forwarded for information & necessary action to:-

01 MAY 2025

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, all court complexes, Delhi/NewDelhi/Rouse Avenue.
3. The AO(J)/Branch In-Charge, BMC Cell, Central, Tis Hazari Courts, Delhi, with the direction to pursue the matter.
4. The AO(J)/Branch In-Charge, Admin-I-II-III, General Branch, Care Taking Branch, (Central), Tis Hazari Courts, Delhi.
5. The PS to the undersigned.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi